

ITEM NO.61

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1040/2019

PRAVASI LEGAL CELL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH W.P.(C) No.1325/2020 (PIL-W)  
W.P.(C) No.990/2021 (PIL-W)

Date : 05-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

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**Ms. Priyanka C., Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 The High Courts which have not yet filed their response on the proposed setting up of on-line portal, shall do so positively within a period of three weeks.
- 2 List the Petitions on 23 January 2023.

**(CHETAN KUMAR)**  
**A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)**  
**Assistant Registrar**